

अध्यक्ष महोदय : उस के सदस्यों को टी० ए० और डी० ए० क्या दिया जाता है ।

Shri M. C. Chagla: I want notice. I have not got the figures.

श्री यु० सि० चौधरी : अभी एक दूसरे मेरे साथी ने प्रश्न किया कि यूनिवर्सिटी ग्रांट्स कमीशन के जो मेम्बर वाइस चान्सेलर हैं उनको विश्वविद्यालयों के काम को देखने की फुरसत नहीं मिलती । तो क्या कोई ऐसा प्रश्न विचाराधीन है जिसके अन्तर्गत जो विश्वविद्यालय के उपकुलपति हैं उनके स्थान पर कोई दूसरे आदमी आयें ? साथ ही जो लोग आयें वे थोड़े समय के लिये ही नहीं बल्कि होल-टाइम के लिये हों ताकि वे ज्यादा समय दे सकें ।

Mr. Speaker: The question is whether there is a proposal under consideration so that the Vice-Chancellors might be able to devote more time to this work.

Shri M. C. Chagla: As I said, the University Grants Commission is meeting today to consider the whole question of the constitution of that body.

Mizo National Front

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*840. { Shri Hem Barua:
Shri Yashpal Singh:
Shri Swell:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the President of the Mizo National Front, a political Organisation that has been demanding an independent Mizoland outside India, has recently been arrested;

(b) if so, whether it is a fact that he and certain other leaders of this Organisation have been off and on visiting East Pakistan on secret missions of an anti-national type; and

(c) if so, the steps taken to counteract activities of such dangerous possibilities?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Government have no information about the frequent visits of the President and other leaders of the Mizo National Front to East Pakistan on secret missions. The President, Vice-President and another member of the Front, however, had visited East Pakistan in November-December, 1963. On their return the President and the Vice-President of the Front were arrested on 17th and 24th December, 1963 respectively. They were released on 17th February, 1964 on giving an assurance that they would not indulge in anti-State activities or do anything unconstitutional.

(c) The State Government are still, however, keeping a careful watch on the activities of the Front.

Shri Hem Barua: The Home Minister has admitted that these people visited East Pakistan. In view of that, since the leaders of the Mizo National Front, demanding freedom for Mizoland, are securing active aid and co-operation and support from Pakistan, may I know why is it that the Government did not take sterner measures against these leaders because they are indulging in treasonable activities against the interest of the State?

Shri Hathi: There were discussions between the Chief Minister of Assam and the leaders and also other people. The Chief Minister had long talks and discussions and when they gave this assurance that they would not take any such unconstitutional step, the Chief Minister, in his discretion, has thought that it is better not to take stern measures, but to see that they cooperate.

Shri Hem Barua: In view of the fact that there are people and organisations in this country like the Mizo National Front that are trying to cut at the very fundamentals of our national

solidarity, may I know why is it that the Government have not told them specifically that any attempt towards the dismemberment of this country or any attempt to break away from this country in the name of complete independence will be crushed and will not be tolerated?

The Minister of Home Affairs (Shri Nanda): Regarding our point of view to this kind of movement, I agree with him that we cannot tolerate any such thing. But there is a history so far as this particular organisation is concerned. When the emergency was declared, they offered to cooperate and drop any kind of agitation. Later on, after the arrest, the release took place as a result of prolonged discussions. In the discussions there were assurances given and it is on the basis of these assurances. . . .

Shri Hem Barua: Have they given up their demand for independence from India or not?

Shri Nanda: The Chief Minister's view was that in view of that assurance. . . .

Shri Hem Barua: What was the assurance?

Shri Nanda: That they would not indulge in anti-State activities.

Shri Hem Barua: They are risking the security of the country by their vacillating policy, Sir.

Mr. Speaker: That question has been put and the answer given. What else can be done?

Shri Nath Pal: In view of Pakistan's well-established policy to encourage, incite and help all fissiparous and separatist tendencies wherever they exist in this country, may I know what active steps the Government is taking to prevent such groups or representatives of such tendencies from getting into touch with Pakistan or crossing the border with such impunity as they do now?

Shri Nanda: It is very clear that any such attempt to establish contact of that kind should be prevented and when that takes place, action should be taken against them. It was because of this that the arrest took place.

Shri Hem Barua: But you could not prevent it.

Shri Nanda: We shall try to prevent it more effectively.

श्री यशपाल सिंह : क्या सरकार के पास इस तरह का कोई ब्यौरा है कि पिछले दस सालों में इस लैंड के नितने आदमी ईसाई हुए हैं. और क्या, जैसा कि सरकार की तरफ से पहले बतलाया गया था, इस मामले में ईसाई मिशनरियों का हाथ है ?

अध्यक्ष महोदय : यह तो दूसरा सवाल है ।

श्री यशपाल सिंह : क्या मिजो लैंड की मांग के पीछे ईसाई मिशनरियों का हाथ है ?

अध्यक्ष महोदय : नितने ईसाई हो चुके हैं पिछले दस साल में इस सवाल का जवाब आप ही साँचें

श्री यशपाल सिंह : मेरा सवाल यह था कि क्या इस मिजों लैंड की मांग के पीछे ईसाई मिशनरियों का हाथ था ?

Shri Swell: Is it a fact that while the members of the Assam Legislative Assembly belonging to this Mizo National Front are some of the most vociferous supporters of the actions and policies of the State Government, yet they together with their followers go about preaching unabashedly the doctrine of secession from India and they have not repudiated their election manifesto which demands secession from India; if so, is there any truth in the rumour that there is some kind of a secret understanding between the State Government of Assam with this organisation which accounts for this double-faced policy?

Shri Nanda: The State Government could not arrive at any understanding which might at all allow a toleration of any kind of an attitude which will favour a secession from India. It is not possible. Therefore, if there is an agreement or understanding it can only be on the basis that these people will move from that stand. I might add, Sir, that in the course of my stay there I met the leaders of this Front and, in the talks with me, they seemed to talk sense.

Shri Basumatari: From the papers we note that the Government is taking stern action against those persons who create communal frenzy, by issuing "shoot at sight" orders. May I know why the same attitude is not shown and why the same kind of action is not taken against those who indulge in anti-national activities?

Shri Nanda: I think my answer covers the hon. Member's question, as far as I could follow.

Shri Basumatari: He has not answered my question.

Mr. Speaker: He has answered why a more stern action has not been taken.

Shrimati Renuka Barkataki: May I know whether it is a fact that about 1,000 young Mizo men including a few ex-servicemen of the Indian army are getting military training in Pakistan?

Shri Nanda: No, Sir; that is not our information.

डा० गोविन्द वास : यह मिजो आन्दोलन के सदृश और भी जो यहां वहां आन्दोलन हुआ करते हैं, जैसे दक्षिण में ? क्या इस सम्बन्ध में भी सरकार की यही नीति है या और कोई ?

अध्यक्ष महोदय : इस सवाल में तो खास तौर पर मिजो का जिक्र है, दक्षिण का नहीं ।

Shri Heda: May I know, Sir, what is the position as at present of the manifesto issued by this organisation, whether the demand in the manifesto for the complete independence from India still stands or has it been modified by any announcement?

Shri Nanda: The answer is related to the assurance given by those gentlemen, particularly the President of that organisation, that they will maintain their activities within the four corners of the Constitution.

Politics in Educational Institutions

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*841. { **Shri P. R. Chakraverti:**
Shri Harish Chandra
Mathur:
Shrimati Savitri Nigam:
Shri Krishnapal Singh:

Will the Minister of Education be pleased to state the steps, if any, taken by Government for keeping politics out of educational institutions particularly universities?

The Minister of Education (Shri M. C. Chagla): A Committee set up by the University Grants Commission to study the problem of student discipline in India made a set of recommendations, *inter alia*, to keep politics out of educational institutions, particularly universities. These recommendations were sent for necessary action to all State Governments, Universities and Colleges.

Shri P. R. Chakraverti: What is the attitude of the Government of India with respect to the teachers taking active part in politics and contesting in elections?

Shri M. C. Chagla: The view of the Government of India is that teachers should not participate in politics. Their primary duty is to teach and mould the character of the young.

Shri P. R. Chakraverti: May I know whether Government has taken into account the fact that politics creeps into the universities through a subterranean channel, namely, non-ful-